Title: Presentation of 162<sup>nd</sup> to 169<sup>th</sup> Reports of the Standing Committee on Science & Technology, Environment & Forests.

SHRI FRANCIS FANTHOME (NOMINATED): I beg to lay a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Science & Technology, Environment & Forests:-

- (1) 162<sup>nd</sup> Report on Drugs and Pharmaceuticals Research Programme including Herbal Medicines.
- (2) 163<sup>rd</sup> Report on Action Taken by the Government on the recommendations contained in the 160<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Department of Atomic Energy.
- (3) 164<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 158<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Ministry of Ocean Development (renamed as Ministry of Earth Sciences).
- (4) 165<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 161<sup>st</sup> report of the Committee on Demands for Grants (2006-07) of the Department of Space.
- (5) 166<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 159<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Ministry of Environment & Forests.
- (6) 167<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 157<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Department of Biotechnology.
- (7) 168<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 155<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Department of Science & Technology.
- (8) 169<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 156<sup>th</sup> report of the Committee on Demands for Grants (2006-07) of the Department of Scientific & Industrial Research.